



**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 178/2020
in
O.A. No. 1139/2020**

This the 23rd day of September, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Rakesh Kumar,
Aged 58 years,
Assistant Director (Horticulture),
Group 'B',
S/o Shri Rajinder Kumar,
R/o 1-B, Block-55, Sector-II,
Gole Market, New Delhi-110001.

...Petitioner

(By Advocate:Shri Ashish Nischal)

VERSUS

Shri Vinit Kumar Jayaswal,
Director General,
Central Public Works Department,
Nirman Bhawan,
New Delhi-110108
(Respondent No. 2 in the OA)

...Respondent

(By Advocate: Shri Sanjeev Yadav))



ORDER (Oral)

Hon'ble Mr. Justice L. Narasimha Reddy

Learned counsel for the petitioner seeks permission of the Tribunal to withdraw the Contempt Petition. Permission is accorded.

2. Contempt Petition is dismissed as withdrawn.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/cc/jyoti/ankit/sd/RKS